

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & E.C.	From	To
1	Sh. Pawan Kr. Verma EC: 57324568	Judl. Asst. in DSI, SA, RACC, Delhi (on diverted capacity)	Judl. Asst. attached with the Principal Secretary (Law Justice & L.A.), Govt. of NCT of Delhi (on diverted capacity)
2	Sh. Vikas Kumar EC:12097	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Reader in the Court of Ms. Anju Bajaj Chandna, Principal Judge, Family Courts, Central, THC, Delhi (on diverted capacity)
3	Sh. Anurag J. Lall EC: 19267058	Judl. Asst. in Establishment of Family Courts, Dwarka, New Delhi (on diverted capacity)	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.
4	Ms. Pooja EC:94870430	Asst. Ahlmad in the Court of Sh. Kishor Kumar, ADJ-04 (East), Karkardooma Courts, Delhi.	Asst. Ahlmad in the Court of Ms. Neha Kheria, MM (Mahila Court)-01, Central, THC, Delhi
5	Ms. Mithlesh Kumari EC: 27156900	Asst. Ahlmad in the Court of Ms. Neha Kheria, MM (Mahila Court)-01, Central, THC, Delhi	Asst. Ahlmad in the court of Sh. Kishor Kumar, ADJ-04 (East), Karkardooma Courts, Delhi.

Note: Earlier order No. 1675-1725/P&T/Admn.-II/HQs/Delhi/2023 dated 05/01/2023 in respect of Ms. Pooja, E.C.: 94870430 and Sh. Jagesh, E.C.: 64089486 is hereby cancelled.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquents, as per rules.

Girish Kathpalia
131-23

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 5049-5079
P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 3 JAN 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts, HQs, Dwarka Courts, New Delhi.
3. The Principal Secretary (Law Justice & L.A.), Govt. of NCT of Delhi.
4. The Ld. Officers/Officer-in-charges concerned.
5. The Personal Office of the undersigned.
6. The DDOs, Accounts Branches concerned for further necessary action as per rules.
7. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
8. ~~The~~ Dealing Asst., Website Committee, THIC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

